## Master Circular Cash Reserve Ratio (CRR) & Statutory Liquidity Ratio (SLR)

## Register showing the daily position of cash reserve and liquid assets maintained under Sections 18 and 24 respectively of the Banking Regulation Act, 1949 (As applicable to Co-operative Societies)

(For Primary Co-operative Banks) [Vide paragraph 2.2]

																										(Re	ound	led r	off to	) the	nea	rest	The	usa	ndì
																				Month and Year															
																			N	Ion	th a	nd `	Yea	r											
					1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20	21	22	23	24	25	26	27	28	29	30	31
Part	- A																																		
I.		abil sten		es in India £\$ to the banking																															
	(a) Demand liabilities																																		
		(i		Total of credit balances in current accounts maintained with the Co- operative Bank by the State Bank of India, subsidiary banks and corresponding new banks																															
		(i		Total of other demand liabilities to the banking system																= =															
	(b)	) T	im yste	e liabilities to the banking em																															
	То	otal	of 1	I																															
II.	Liabilities in India £, X to others																																		
	(a)	(a) Demand liabilities																																	
	(b)	) T	im	e liabilities																															
	То	otal	of l	II																															
III.	Assets in India with the banking system							ĺ			ĺ																								
	(a)			of credit balances % in ent accounts maintained					Î	Ì	Ì	Î	j																						

	with State Bank of India, subsidiary banks and	Ш										
	corresponding new banks.	$+\!+\!+$	$\bot$	Ш		+	$\perp$	Н		Н	$\sqcup$	
	(b) Total of other assets with the banking system, viz., (i) balances in all accounts other than those included in item III(a), (ii) money at call and short notice, (iii) advances, and (iv) any other assets.											
IV.	Total (net) demand and time liabilities for the purposes of Sections 18 and 24 of the Act = (I-III) + II, if (I-III) is a plus figure, OR II only, if (I-III) is a minus figure											
V.	Cash in hand	Ш										
VI.	Balances in current accounts with	$\prod$				$\prod$				П		
	(a) Reserve Bank of India ++	$\prod$										
	(b) State Co-operative Bank of the State concerned *+%	Ш	Ħ							П		
	(c) Central Co-operative Bank of the district concerned *%	Ш				П						
	Total of VI	Ш										
VII.	Balances of all other types with	Ш								П		
	(a) State Co-operative Bank of the State concerned *+%											
	(b) Central Co-operative Bank of the district concerned *+%	Ш				П						
	Total of VII	$\prod$				П				П		
	Net balance in current accounts, <i>i.e.</i> , excess of III(a) over I(a)(i)	Ш										
Part-	В	Ш				П						
(Not a	pliance with Section 18 applicable to Scheduled State Co- attive Banks)											
IX.	3 per cent of IV as on the last Friday of the second preceding fortnight	$\prod$								$ \int$		
X.	Cash reserve actually maintained = V + VI + VIII	$\prod$	$\prod$			$\prod$				П		
Part-	-c	$\prod$	$\prod$		T	$\prod$		П		П		
(Not a	pliance with Section 24: applicable to scheduled State Co- attive Banks)											

XI.	pero Fric	per cent (or a higher specified centage) of IV as on the last day of the second preceding night																
XII.	Ass	ets actually maintained																
	(a)	Cash and other balances maintained in India X-IX + VII																
	(b)	Gold ££																
	(c)	Unencumbered approved securities \$\$																
	Tot	al of XII																
Part-	-D		1	Ħ	Ī		T											
(App	licab	ce with Section 24: le to Scheduled / State Co- Banks)		П			Ť											
XIII	pero Fric	per cent (or a higher specified centage) of IV as on the last lay of the second preceding night																
XIV	Ass	ets actually maintained																
	(a)	Cash in hand			Ī													
	(b)	Balance maintained with the Reserve Bank of India in excess of the balance required to be maintained under Section 42 of the Section of India Act, 1934 [i.e., VI(a)]																
	(c)	Net balance in current accounts (i.e., VIII)																
	(d)	Gold ££																
	(e)	Unencumbered approved securities \$\$																
	Tot	al of XIV																

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